

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 123

IA No. 56/2021  
In  
CP (IB) No. 135/Chd/Hry/2018  
(Admitted)

**IN THE MATTER OF:**

Bank of India

...Petitioner/ Financial Creditor

Vs.

Anand Tex India Pvt. Ltd.

...Respondent/ Corporate Debtor

**Under Section:** 7 & 66, IBC 2016

Due to paucity of time, the matter could not be taken up today, hence  
the matter is adjourned to 20.08.2024.

-sd-  
Court Officer

July 22, 2024  
SM